

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 317
TO BE ANSWERED ON 27.11.2024

**REGULARIZATION OF THE SERVICES OF ANGANWADI WORKERS /
HELPERS**

317. SHRI DEREK O' BRIEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government proposes to regularize the service for Anganwadi Workers/Helpers;
- (b) increase in the wages of Anganwadi Workers/Helpers in the last five years, State-wise and year-wise details thereof; and
- (c) whether Government has increased the honorarium of Anganwadi Workers/Anganwadi Helpers in the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) There is no proposal to regularize the service of Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs). Actually, AWW and AWH are honorary workers belonging to the local community who voluntarily come forward to render their services in the area of child care and development to help the community. Mission Poshan 2.0 is a Centrally Sponsored scheme and the implementation of the scheme falls under the ambit of State Government/UT administration. State Government/UT administration are the primary authorities to decide the terms & conditions of services of Anganwadi Workers & Helpers.

(b) & (c) Government of India has last enhanced the honorarium on 1st October, 2018. The honorarium of AWWs was increased at main AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month. Besides, performance linked incentive of Rs.500/- per month is provided to AWWs and Rs.250/- per month is provided to AWHs.

In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.
